हगई जहाज से याता करना सुविधाजनक नहीं होगा। इन्दौर प्रदेश का सब से बड़ा बौद्योगिक, व्यावसायिक झौर व्यापारिक केन्द्र है, जिसके झासपास देवास, उज्जैन, नागदा तथा रतलाम प्रमुख झौद्योगिक नगर हैं। इन्दौर को नई वायु सेवाझो को झावश्वकता हैं।

ग्र १एव मेरा नागरिक विमातन मंता-लग से ग्राग्रहे हैं कि ग्रणले माह से प्रारम्भ की जा रहीं नई बोइंग एव एको विमान सेवाओं में इन्दौर को सिम्मलि। किंगा जाए तथा इन्दौर ग्रौर बन्बई के बीव बदले जा रहे टाइमिण्ज को न बद ने हुए यथाबत् रखा जाए

(vi) NEED FOR FINANCIAL ASSISTANCE TO WEST BENGAL GOVERNMENT TO PROVIDE RELIEF TO NON-ASSA-MESE EVACUEES FROM ASSAM

SHRI SATYASADHAN CHAKRA-BORTY (Calcutta South): Sir, the Government of West Bengal requested several times regarding the release of funds to the West Bengal Government towards reimbursement of expenditure incurred for affording temporary relief and shelter to the non-Assamese people, who have been forcibly evicted from Assam, and are now living in camps in West Bengal.

Sir, the State Government repeatedly urged upon the Central Government to provide funds to continue necessary measures for providing relief and shelter to these persons. So far, neither has any reply been sent, nor any fund released, by the Central Government.

Under these circumstances, I urge upon the Government to provide necessary financial assistance to the West Bengal Government immediately to meet the expenditure already incurred, and to be incurred, for the relief of evacuees till they can return to their homes in Asam. I also demand that the Minister should make a statement in the House in this regard.

(VII) NEED TO PUBLISH AN ANTHENTIC HINDI VERSION OF THE CONSTITU-TION OF INDIA CHAITRA 26 1903 (SAKA) 2 D.G.....Min. of Agri. & Rural Recons.

> भी राम विसास पासवान (हाजो-पुर) : समापति महोदय, संविधान के मनुसार हिन्दो भारन को राष्ट्रभाषा है प्रौर कुछ समय के लिए मंग्रेजो काम-चलाऊ माषा । परन्तु खेद की बात है कि हिन्दी को धाज भी मंग्रेजो की सहवरी बना कर रखे जाने की चेष्टा को जा रही है ।

भारत का संविधान मल रूप से हिन्दी में बनाना चाहिए था, लेकिन खेद की बात है कि श्राज तक उसका हिन्दो में ऐसा प्रमाणिक ग्रनुवाद भो प्रकाशित नहीं किया गया, जिसे न्यायालयों ग्रौर विधि जगत में मान्यता प्राप्त हो । हिन्दो के साथ इससे बड़ा ग्रौर कोई ग्रन्थाय नहीं हो सकता । यह ग्राजाद भारत एवं देश के नागरिकों के सिर पर कलंक है।

इसी प्रकार सरकार को ग्रन्थ भार-तीय भाषामों में भी संविधान की प्रमा-णिक प्रतिलिपि तथार कराती चाहिए ।

देश के प्रत्येक नागरिक के पास संविधान के प्रति गीता, रामायण, बाइदल घौर कुरान की तरह रहनी चाहिए । मतः इसका सस्ता संस्करण प्रकाशित कराए जाने की नितान्त प्रावध्यकता है।

DEMANDS FOR GRANTS, 1981-82--contd.

Ministry of Agriculture and Ministry of Rural Reconstruction—contd.

MR. CHAIRMAN: Now, Mr. Tapeshwar Singh may speak.

श्री तयेइवर सिंह (विकमगंज) : सभापति महोदय, कृषि मंत्रालय की जो डिमांड यहां विचारार्थं प्रस्तुन है उक्तका समर्थंन करने के लिए मैं खड़ा हुप्रा हूं।

सभाषति महोदय : द्याप जरा एक मिनट बैठें।

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में शुरू में हो यह कह दे रहा हूं कि इस्लिंग पार्टी से काफो लोगों के लाम बोलने के लिए ग्राए हुए हैं, इसलिए मेरीं प्रार्थता है कि काफो महत्वपूर्ण विभाग है ग्रीर काफी लोग बोलता चाहते हैं, इसलिए दस मितट में प्रथनो धाल कहें तो ज्यादा लोगों को मौका मिल जाएगा।

I would like to tell that so many names from the Ruling Party are there. Therefore my request is that Members may take only 10 minutes each so that more Members will be able to make their contribution. This is my request from that point of view.

श्वी मूल चन्द डागाः विभिनिंग में तो लोग माघे माघे घंट बोल जाते हैं, बाद में समय पर पाबन्दी लगायी जाती हैं। लेकिन भ्रच्छा है, प्रभी भी लोग दस मिनट ही बोलें तो मच्छा रहेगा।

भो दिलोप सिंद, भूरिया (झाबुग्रा) : मेरा यह कहना है कि हाउस में हमारी दो तिहाई मेजारिटी है तो इधर से दो ग्रादमी बोलने चाहिए ग्रोग उधर से एक ग्रादमी को बोलना चाहिए ।

सभापति महोदयः यह ठीक है, समय का वैसे ही ध्यान रखा जाता है ।

Please take your seat. We will keep that thing in mind. Every party, has been allotted time. The Chair takes into consideration other factors also.

भी तरेइवर सिंह : मैंने सारी रिपोर्ट और ग्रांकड़ों को देखा है ग्रीर इस से मुझे सब्तोष है कि पिछले वर्षों में कृषि विभाग ग्रीर कृषि विभाग के मंत्री जी जो कि डायनेमिक मंत्री हैं, उन्होंने बड़ा ग्रन्छा काम किया है। कृषि विभाग का जितना भी इल्फा-स्ट्रक्चर है चाहे बहु एफ सो ग्राई हो, चाहे एन एस सी हो या को आपरेटिव सेक्टर हो, नाफेंड हो, इन सारे के ग्रांकड़ों को देखने से प्रतोत होता है कि काफी ग्रन्छा काम हुगा है।

खाद की भारी कमी इस साल थी ख(स कर रब) के दिनों में । ऐसा लगता था खास कर बिहार में कि किसानों की खाद की ग्रावश्यकता की हम पूर्ति नहीं कर सकोंगे। लेकिन भारत सरकार कृषि मंत्रालय की सहायता और सौजन्य से सारी पग्स्थितियों पर हम काबुपा सके । बिहार का जो सिन्द्री का फर्टिलाइजर कारखाना है, बरौनी का है या नामरूप का है, ये सारे कारखाने बन्द थे भौर इम्पोर्टेंड फर्टीलाइजर लगभग 45.48 लाख टन विदेशों से मंगा कर किसानों की मावस्यकता की पूर्ति की गई। देश में पांच हजार प्रखंड हैं। मभी तक बड़ी भारी ट्रांसपोर्ट की दिवकत है। लगभग 2900 ऐसे प्रखण्ड हैं जहां अभी तक रेल हेड नहीं है जहा कि सुविधा से माल पहंचाया जा सके । इस तरह के मनेक प्रखण्ड बिहार में हैं जिस से कि हम लोग रोड ट्रासपोर्ट से उस की व्यवस्था करते हैं। उस में काफी कठिनाई है, लेकिन जो ग्रावस्वकता किसानों की है उस की हम पूर्ति कर पाते हैं। मैं इस सम्बन्ध में कृषि मंत्रालय से ग्रौर खास कर कृषि मंत्री महोदय से पुरजीर शब्दों में यह मांग करना चाहता हं कि फर्टिलाइजर का जो डिस्ट्रीब्युशन है उस को इंस्टीच्युशनल डिस्ट्रोब्युशन की व्यवस्था के रूप में कौग्रापरेटिव सेक्टर के माघ्यम से कराएं झौर कोआरेटिव सेक्टर जिस स्टेट में सक्षम नही हो वहा सरकार स्वयं अपने झौर इंस्टीच्यू शंस से चाहे सिविल सप्लाईज कारपोरेशन हो चाहे एफ सी आई, हो चाहे फटिंबाइजर कारपोरेशन हो उस के माध्यम से उस के डिस्ट्रोब्यूशन की व्यवस्था कराएं।

ऐसा देखा जाता है कि काफी बड़ी संख्या में, लगभग 40 परसेंट माल प्राइ -वेट लोगों को देने की व्यवस्था की गई है। बिद्धार के बारे में मैं आ स तौर से कहना चाहता हूं कि प्राह्वेट ट्रेड से जो खाद दी गयी है 'उस में बराबर शिकायत है । उस में मिलावट की शिकायत है । काफ़ी स्केयसिटी यी खाद की बिहार मे, खासकर नाइट्रोंजन्स और यूरिया खाद की, और काफ़ी शिकायत मिली कि ब्लैक में खाद बेची जा रही है । इसलिए मैं मांग करता हूं कि फटिलाइजर का वितरण, चाहे कोई सी भी खाद हो, यूरिया हो, नाइट्रोजन्स खाद हो या फ़ासफेट खाद हो, इन सब का को आपरेटिव सैक्टर के जरिये वितरण किया जाय । और जिस स्टेट की क्षमता को आपरेटिव सैक्टर के माध्यम से वितरण करने की नही, वहां सरकार इंस्टीट्यूशनलाइज करने की चेड्रा करे ।

बिहार में बड़े पैमाने पर जूट की खेती होती है। लेकिन जे०सी०म्राई० की जो नीति है मौर तरीके है, उससे हमारे किसानों को बड़ा फस्ट्रेमन हो रहा है क्योंकि वहां ऐसी भूमि है जैसे सहरसा, पूरतिया और कटिहार की कि जहां जूट प्रच्छा होता है। लेकिन जे० सी० म्राई० कहने के बाद भी जट का प्रोक्योरमेंट समय पर नही करता है जिससे किसानों को सपोर्ट प्राइस नही मिलती है। माज भी बिहार की कोम्रापरेटिव मारकेटिंग फ्रैंडरेमन जी०सी०म्राई० के एजेन्ट के रूप में काम करती है और म्रभी तक लगभग 4 करोड़ रू जे०सी०म्राई० बिहार की कोम्रापरेटिव मारकेटिंग फेडरेमन को भुगतान नहीं कर रही है।

पिछले 3, 4 सालों में एन०सी०डी०सी० के काम में काफ़ी विस्तार हुआ है और बिहार की घोर भी इसका ध्यान गया है। बिहार में हमारी घनेक समस्यायें हैं, एन० सी०डी०सीं० को घांपरेटिव सैक्टर में काफ़ी यूजफुल काम 'कर 'रही है गौर वर्ल्ड बैंक के सौंजन्य सें बिहार में भी कोल्ड स्टोरेज या घौर स्टोरेज की फैंसिलिटीज बढ़ाने में संहायता मिल रही है। इसलिये मैं चाहूंगा एन० सी० डी० सी० ग्रोर बड़े पैमाने पर प्रोतेंसिंग यूनिट्स, चाहे राइस मिल हो, तेल मिल हो था एडिबिल ग्रायल के प्रौतेंसिंग का काम हो, इसको बड़े पैमाने पर कराने की व्यवस्था करे।

मैं भारत सरकार से मांग करता हूं कि फ़टिलाइजर की जो प्राइस है, मै धन्यवाद दूगा मंत्री महोदय को फ़र्टिलाइजर प्राइस इंटरनेगनल फ़िनोमनन है, सारे विक्व में इसके दाम बढ़े है पैट्रोलियम प्रोडक्ट के दाम बढ़ जाने की वजह से, फिर भी मंत्री जी ने इसके दाम नही बढाये है। लेकिन मैं फिर कहना चाहुंगा कि हिन्द्रस्तान के किसानों के हित को दुष्टिकोण में रखते हुए फ़टिलाइजर पर कुछ सन्सिई। देने की व्यवस्था की जाय । पिछले साल बिहार सरकार को धन्यवाद देता हूं कि वहां के मुख्य मंत्री जी ने फ़टिलाइपार पर कुछ सब्सिडी दी, 10 से लेकर 25 प्रतिशत तक, जिससे किस्नानों मे बड़ा उत्साह और प्रोत्साहन था। लेकिन भारत सरकार की घोद से, खासकर प्लानिग कमी शन ने, उस पर रोक लगायी कि इसको अनुदान नहीं देना चाहिये ।

समाधति महोदय, मैं भ्रापके माध्यम से ग्रौर भारत सरकार के माध्यम से रिजर्व बैंक से आग्रह कोरना चाहंगा कि हिन्दूस्तान के किसान और खासकर जो बैकवर्ड स्टेट्स है वहां के किसान और वीकर सैंक्शन के भाई जो हैं वे काफ़ी सफ़रर हैं रेट म्राफ इंटरेस्ट के कारण । क्योंकि रिजर्व बैंक ने जो रेट रखा है जिस पर ऋण उनको दिया जाता है वह ग्रल्टीमेट बौरोग्नर के पास पहुचते पहुचते 12, 13 परसेंट तक हो जाता है। तो भारत सरकार इस बात पर विचार करे कि कोग्र। परेटिव चैनल' से जो ऋण महैया किया जाता है किसानों को उसका रेट आफ इटरेस्ट कम रखा जाय। मैं जानता हं कि रिजर्व बैंक सेशनल रेट पर देता है, फिर भी आवश्यकता है कि किसानों के हिंत को संवोंधरि रखा जाय । अब जो बैंक रेट बढ़े हैं हो संकता है

कि 15 परसेंट क्षक किसानों को देना पड़े, जब कि उनकी माली हालत खराब है इसलिये मैं चाहंगा कि रेट आफ़ इंटरेस्ट में कभी की जाय । नौमिनल रेट आफ़ इंटरेस्ट पर किसानों को खास कर के वीकर सेक्शन के किसान, मजदूर, हरिजन और आदिवासी या रिक्शा पुलर्स हैं, ऐसे लोगों को नौमिनल रेट आफ़ इंटरेस्ट पर ऋण मुहैया सहकारिता क्षेत्र से किया जाय।

सभापति महोदय, बड़े दिनों से सूनते चले ग्रा रहे है ग्रीर चर्चा भी बहुत होती है रीजनल इम्ब्रैलेंस की, लेकिन रिजर्व बैंक के ढारा बातें की भी जाती हैं कि इस देश में रीजनल इम्बैलेंस नहीं बढने दिया जाएगा। यह भी कहा जाता है कि इकोनोमिकली जो बीकर स्टेट्स है, चाहे वह बिहार हो, बगाल हो, उड़ीसा हो, जलन हो या राजस्थान हो, यह जो फाइनेंशियल डिंसीप्लीन है, यह उन्हीं स्टेंट्स के लिए हैं। मैं अपने मंती महोदय से झाग्रह करूंगा कि वे जिजवे बैंक झौर दित्त मंत्री से बात करके, रीजनल इम्बैलेंस को दृष्टि में रखते हुए, बिहार पोपुलेमन के हिसाब दे 1/10 हिस्डा को रिप्रजेंट करता है, बिहार की पोपुलेशन 6.5 करोड़ से ज्यादा है, यदि माप वहां के आंकड़ों को देखेंगे तो आप पायेंगे कि भारत का कम से कम रुपया बिहार के विकास में, कृषि के विकास में लगे हैं। मैं इसलिए मंत्री महोदय से मांग करता हूं कि रीजनल इम्बैलेंस को दष्टिकोण में रखकर जो इको-नोमिकली और को-म्रापरेटिवली वीकर स्टेट्स हैं, उनके लिए मापदंड अलग रखा जाए और जो डेवलनड स्टेट्स हैं, उनके लिए मापदंड ग्रलग रखा जाए।

समानति महोदय, मैं थोड़ी चर्चा को-ग्रापरेटिव के बारे में करना चाहूंगा, क्योंकि हमारा कोग्रापरेटिव मूबनेंट एग्रीकल्चर से मिला हुग्रा है। जो रिपोर्टे एग्रीकल्चर 304

मिलिस्ट्री ने सबसिट की है, उसमें कोझाप-रेटिव की भी चर्चा की गई है। मैं नहीं समझता हूं कि वह पर्याप्त चर्चा है। मैं चाहता था कि उसमें कोझापरेटिव के माध्यम से इत्यि के विकास के लिए पर्याप्त व्यवस्था हो।

14.47 hrs.

APRIL 16, 1981

[MR. DEPUTY-SPEAKER in the Chair]

लेकिन जितना मैं सोचता था, जितना मैं चाहता था उतना उपबन्ध राशि का नहीं किया गया है। कोम्रापरेटिव सैक्टर का वर्किंग कैपिटल 17 हजार करोड़ रु० है मौर लगभग माज की स्थिति में सारे देश मैं इसकी मैम्बरशिप दस करोड़ की है ग्रौर तीन लाख से ज्यादा कोम्रापरेटिव सोसाइटीज इस हिन्दुस्तान में, त्रपने देश में काम कर रही हैं। मैं बड़े जोरों से इस बात को सदन के सामने रखना चाहता हूं ग्रौर खास कर मपने कृषि मौर सहकारिता मंत्री महोदय से कहना चाहता हूं, इतने बड़े पैमाने पर सहकारिता के क्षेत्र में काम चल रहा है, कि इसको स्टेट सब्जैक्ट बनाया जाए। स्टेट में म्राये-दिन एक-न-एक कोम्रापरेटिव को पोलिटिकल टूल्स के रूप में इस्तेमाल किया जा रहा है। इसकी क्या वजह है? एक्ट में क्लीयर व्यवस्था है, तो फिर क्या वजह है कि इनका सुपर-सैंशन किया जाता है, चाहे कोई भी स्टेट हो, मध्य प्रदेश हो, तमिल-नाडु हो, एक ही दिन मै 12 हजार समितियों का सुपर-सैशन किया गया। इसलिए, उपाध्यक्ष महोदय, में इस बात को बड़े जोर से कहना चाहता हूं कि, जिसकी दस करोड़ की मैम्बर शिप हो, जिसके पास 17 करोड़ रु० की पूंजी हो ग्रौर जो संस्था इतने बडे काम में लगी हुई हो, जो पीपल्स मूवमेंट म्राए-दिन पोलिटिकल टूल्स बन, यह देश के हित के लिए, कोम्रापरेटिव मूवमेंट के लिए उचित नहीं है। मैं मांग करता हूं कि इसको सैन्टर सब्जैक्ट बना दिया जाग्।

मभी हाल में, उपाध्यक्ष महोदय इस देश की नेता, हमारी प्रधान मंत्री जी ने कहा था कि कोग्रापरेटिव मुवमेन्ट को केवल डी-ग्राफिशियलाइज ही नही करना है बल्कि डी-पालीटीकलाइज भी करना है। हम को एक ऐसा स्टेप लेना होगा जिस से कोम्रापरेटिव मवमेन्ट एक मर्यादा के साथ इस देश में चल सके । विदेशों में भी इस बात की चर्चा होती है---एक बड़ो भारो संख्या है---इन्टरनेशनल कोग्रापरेटिव एलाएंस-जब हम वहां गये तो वहां इस बात की चर्चा हई कि इण्डिया में कोम्रापरेटिव इंस्टीच्शन को पोलिटीकल-टुल बनाया जाता है । झाज हिन्दूस्तान को झाधे से ज्यादा को आपरेटिवज स्परसेशन में हैं, पोलिटीकल आधार पर नामिनेटेड बोर्डस है। जैसे मध्य प्रदेश में जो जनता पार्टी की सरकार थीं तो जनता पार्टी वालों ने उन बोर्ड,स को बनाया, जब वहां दूसरी सरकार बनी तो उस ने फिर नये बोर्ड, से बनाये। इस लिये मै जोरदार माग करता हुं....

MR. DEPUTY-SPEAKER: Please conclude. There are many Members from your Party t_0 speak. They must also get a chance.

श्रो तरेशवर सिंह : मैं केवल एक-दो प्वाइन्ट्म कह कर ही बैठ जाता हूं । कोम्रापरेटिव रिपोर्ट मे यह बात म्राई है कि चाहे नाफेड हो, एन०ई०सो०एफ० हो, इन संस्थाम्रों ने वीकर सैक्शन्ज, म्राम कन्ज्यू मर्स प्रौर प्रोडयूसर्ज के लिये बहुत काम किये है । चाहे म्रोनियन के किसानों की समस्या हो या पोटेटो के किसानों को समस्या हो, चाहे मेघालय या मिजोरम के किसानों की समस्या हो, हिमाचल प्रदेश या जम्मू-काश्मीर के एपल-प्रोडयूसर्ज की समस्या हो, हम ने सब किसानों को उचित मूल्य दिलवाया.... MR DEPUTY SPEAKER : You have already taken 15 minutes. Please conclude. I will call the next Member. 'Co-operation' is a State subject.

भी तरेशवर सिंह : सिर्फ एक मिनट भीर लूंगा ।

एक बात मैं यह कहना चाहता हूं कि को आपरेटिव कानून में कई रेस्ट्रिक्टिव क्लाजेज लगा दी गई है। जै से कोई भी पदाधिकारी दो टर्म्ज से ज्यादा नही रहेगा। हम जिन्दगी भर मिनिस्टर बने रह सकते हैं, जिन्दगी भर पालिया मेन्ट के मेम्बर बने रह सकते हैं, मुनिस्पि टी के चेयरमैन बने रह सकते हैं, लेकिन को आपरेटिव में दो टर्म से ज्यादा नहीं रह सकते । मैं झाप के माध्यम से मंत्री महोदय से झनुरोध करूंगा कि इस तरह की रेस्ट्रिक्टिव क्लाजेज को हटाया जाय ।

इन शब्दों के साथ मैं इस मंत्रालय को मांगों का समर्थन करता हूं घोर माप का घी, उपाष्यक्ष महोदय, णुक्रिया घदा करता हूं ।

भो वृद्धि बन्द जै र (बाड़मेर) : उपाध्यक्ष महोदय, मै कृषि मंतालय एवं ग्रामोण पुर्नानर्माण विभाग की मांगों का समर्थन करता हूं तथा इस सम्बन्ध में सदन के समक्ष प्रपने विचार प्रस्तुत करता हूं । सब से पहले तो मैं किसानों, वैज्ञानिकों ग्रौर हमारी सरकार को बधाई देना चाहता हूं----उन्होंने बहुत मेहनत करके कृषि उत्पादन में वृद्धि करके हमारे देश को ग्रात्म-निर्भर बनाया है। दूसरी बात---में यह कहना चाहता हूं----जब तक हम ग्राने देश में ग्रनाज का बफर-स्टाक तैयार नहीं करेंगे तब तक न तो हम पब्लिक

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[त्री वृदि चल्द जैन]

डिस्ट्रीब्यू सन सिस्टम को सकसेसंकुल कर सकते हैं और न हम कीमतों को कन्ट्रोल में रख सकते हैं । इसलिये मैं यह कहना चाहता हूं कि प्रोक्योरमेन्ट पालिसी के जो टारगेट्स स्टेट्स के सामने रखे गये हैं---हमारे सभी चीफ़ मिनिस्टर उन टारगेट्स को ग्रवश्य पूरा करें । गेहूं के मामले में, चावल के मामले में जो भी टारगेट्स फिक्स किये गये हैं उन्ह उन टारगेट्स को प्रवश्य पूरा करना चाहिये । ग्रगर वे पूरा नहीं करते हैं तो न हमारा बफर-स्टाक बन सकता है ग्रीरन हमारा पब्लिक डिस्ट्रीब्यूशन सिस्टम चल सकता है ।

तीसरी बात में यह कहना चाहता कि हमारे राजस्थान में इस साल भयंकर मकाल की स्थिति है मीर जिस क्षेत्र का मैं प्रतिनिधित्व करता हूं, बाइमेर भौर के सबमेर का जोक्षेत है उसमें तोन साल के मौर कुछ हिस्सों में तो भार साल के लगातार अकाल को स्थिति है। उस कंपाल की स्थिति को जेम्स करने के लिए राजस्थान सरकार प्रयास कर रहो है परन्तु राज्य सरकार के साधन सीसित हैं। राजस्थान सरकार ने जो बबद प्रस्तुत किया है वह 95 करोड़ काबे का केफोसिट जजट है मौर रिजर्व के

भा जो मोवरड्राभट है वह 95 करोड़ रुपये का है। राजस्थाने सरकार प्रपने साधनों से इस भय कर संकेट का मुझाबला नहीं कर सकती है। अभी आप ने एक स्टंडी टोम हम रे इलाके का प्रध्यम करने के लिए भेजने की बात की है ग्रीर वह कलं या परसों वहां पहुंच जाएगी । इसके लिए मैं मंत्री महोदय को धन्यवाद देना चाहता हूं कि उन्होंने स्टडी टीम समय पर भेजो है परम्तु में यह कहना चाहता हूं कि सरकार के पास सीमित राजस्थान साधन हे और हनारे बाड़मेर और जैसलमेर ग्रौर पश्चिमी राजस्थान की स्थिति बड़ी भयकर है। वहां पर पानी का प्रकाल है ग्रीर उस की एक समस्या पदा हो गई है। वहां घास भो पैदा नहीं हुई है और इस को भो एक समस्या पैदा हों गई है। न वहां पर प्रताज ही पैदा हुआ है। इन परिस्थितियों में हमारी वहां की सरकार ने 30 मार्च, 1981 को जो एक मेमोरेण्डम प्रस्तुत किया है उस मेमोरेण्डम को देखते हुए राजस्थान सरकार 7.74 करोड़ रुपये की मार्जीनल मनी भौर 17 करोड़ रुपये, 5 परसेन्ट डवान्स प्लान में जुटा सकती है लेकिन झौर साधन नहीं जुटा सकता। इसलिए 131.52 करोड़ रुपयें को जो गजस्थान सम्कार ने डिमान्ड की है वह मिलनी चाहिए। जब तक 50 परसेन्ट लोन म्रौर 50 परसेंट सब्बीडी के प्रधार पर उन को पैसानहीं दिया जाएगा, तब तक इस म्रकाल की स्थिति का राजस्थान सरकार मुकाबला नहीं कर सकती । 50 परसेन्ट लौन मौर 50 पर सेन्ट सब्सीडी सालवें फाइनेन्स कमोशन ने भो रिकमेंड किया है झौर सेन्ट्रल गवनैं मेंन्ट ने उस को मान लिया है। They recommended half loan or half subsidy. वहां पर ऐसे सरकमटान्सेज है झौर लगातार दो साल से, तीन साल से मुकाल

को स्थिति है सौर उतका मुझावला करने के लिए उत के पास साधन नहीं है। इसलिए मैं यह चाहता हूं कि यह जो रितनेन्डे बत को गई है, उस को माना जाए।

In acordance with the recommendation of the 7th Finance Commission contained in Chapter IV as communicated by Government of India vide letter No. F/43(i) PFI/79 dated 25-4-79.

50 पर सेन्ट लोन झौर 50 परसेन्ट सब्सोडो दी जाए तब जाकर मामला कुछ सूलझ सकता है।

दूसरी बाल मैं यह कहना चाहता हूं कि 1974 - 75 में नेचुरल केलेमिटीज को मीट 8 करने के लिए 10.19 करोड़ रुपये की राजस्थान को मदद दी जाती थी, जिस को 1977 - 78 में रिड्यूस कर के 7.74 करोड़ रुपये कर दिया गया। मैं यह कहना चाहता हूं कि नेचुरल केले-मिटीज को मीट करने के लिए जो मार्जीनल मनी पहले 10.19 करोड़ दी जाती थी, उस को महंगाई की वजह से बढ़ा कर 15 करोड़ कर दिया जाए ।

मैंडि्किंग बाटर के बारे में कहना चाहता हूं। हमारे डिस्ट्रिक्ट जसलगेर ग्रीर बाडमेर को प्रति व्यक्ति चौथाई गेलन पानी मिल रहा है। इतना पानी बहत ही ग्रपर्याप्त है। इस के लिए मिलिट्री भौर फोर्सिज की सहायता की ग्रावश्यकता है। मिलिटी ने इस काम में पहले जो मदद की थी वह बहुत ही सराहनीय थी। ग्रब भीउस सेसहायता लैकर सारे स्थानों पर पीने का पानी पहुंचाया जाए । जिन गावों में पोने के पानी का संकट है बहां टेंकर भेजे जाते हैं। उसके लिए झाप गवर्नमेंन्ट के अवास झौर निर्माण मंत्री को लिखें ताकि ग्राइन्दा के लिए उस इलाके में पौने के पानी को स्थायी व्यवस्था हो सके ।

मैं विशेष रुप से डेजर्ट डवलपमेंन्ट के बारे में कहना चाहता हूं। डेज्टें डवलनमेंट के लिए 50 करोड़ रुपये का प्रावधान जिया गया है। इन 50 करोड़ रुपयों से डेजर्ट रोकने की व्यवस्था नहीं हो सकती है। 1977-78 में यह सेन्ट्रल स्पोंसर्ड स्कीम थी जिसके आन्तगत सारी ग्नांट सेन्ट्रल गवर्नमेंन्टदेती थी। राजस्थान गवर्नमेन्ट की इतनी केपेसिटी नहीं है कि वहडे जर्ट को कटोल कर सके। इसके लिए सारी रागि सेन्टल गवर्नमेंन्ट को देनी' आहिए । अगर ग्राप वास्तर्च भें डेजर्ट को कंट्रोल करना चाहते हैं, इसके विस्तार को रोकना चाहते हैं तो इस 50 करोड़ की रागि को 500 करोड़ कर दिया जाए तभी इसको कंट्रोल किया जा सकता है।

डी॰ पी॰ ए॰ पी॰ प्रोग्राम के बारे में मेरा कहना है कि जो ड्राट प्रोन एरियाज हैं उनको आप तीन केटेगरी ज में बॉट दें। सब से पहले जो सर्वाधिक श्रकाल से ग्रसित हों दूसरी कैटेगरी वह हो जो ग्रधिक भकाल से ग्रसित हो मौर तीसरी केटगरी वह जोसामान्य रुप से घकाल से प्रसित हो। इस प्रकार से इस समस्या को हल किया जाना चाहिए । मैं अपने यहां की राजस्थान नहर के बारे में बिशेष रुप से कहना चाहता हूं। हमारे यहां नमैंदाका भी विवाद है। इसको गुजरात के चीफ मिनिस्टर श्रौर राजस्थान के चीफ मिनिस्टर जल्दी से जल्दी करें जिससे नय कि हमारे यहां राजस्थान केनाल झौर नमैदा का पानी पहुंच सके झौर हमारे क्षेत्र को सिंचाई का लाम मिल सके।

MR. DEPUTY-SPEAKER: Mr. Arjunan. You will not take more than ten minutes.

SHRI K. ARJUNAN (Dharmapuri): Mr. Deputy-Speaker, Sir, I rise to support the Demands for Grants in [Shri K. Arjunan]

respect of the Ministries of Agriculture and Rural Reconstruction.

India is predominantly an agricultural country, and agriculture here depends only on the monsoon; in case the monsoon fails, it suffers much. The irrigation facilities in India are inadequate. There is lot of scope for providing irrigation facilities: the waters of rivers can be diverted for irrigation purposes. There are a lot of rivers flowing, but they are not being harnessed.

Regarding Tamil Nadu, the westflowing rivers can be harnessed and Tamil the water diverted towards Nadu for irrigation purposes. Since the matter concerns two states, Kerala and Tamil Nadu, rightly the Censettlement tre can intervene and a can be brought about so that the westflowing waters can be diverted towards Tamil Nadu; by that Kerala also, which has a shortfall in food production: can get food grains from Tamil Nadu.

Regarding the Ganga-Cauvery scheme, which has been a long-standing one, it has not even been taken to the stage of investigation by the Centre. The Centre should take the initiative on this. The entire country will get the benefit and will become fertile: it will give job opportunities to a number of persons; India will attain self-sufficiency in food production. India will definitely get stronger in the matter of integrity. 75 per cent of our population depend on agriculture here. In India mostly the hill tribes and the harijans are dependent on agriculture most of whom are agricultural coolies.

MR. DEUTY-SPEAKER: Say agricultural workers.

SHRI K. ARJUNAN: Most of them are agricultural workers. The main purpose of the Government should be to help the agricultural workers to harness the waste waters which are going into the sea. The water can be utilised by the agriculturists so as to make India, a fertile country.

In Tamil Nadu drought conditions prevail-I need not go into details. This prevails to the maximum extent because there is failure of monsoon. Actually, there is no drinking water. Hindu has published an article-I do not exactly remember the date stating that the drinking water is supplied through the ration cards. In my constituency, there is a village called Sengagiri where drinking water is supplied to the people. Drought conditions prevail in Tamilnadu. The State Government is not taking step to explain the position to the Central Government in time. Agricultural labourers are suffering without work and food. Because of the failure of the monsoon. they cannot even ... attend to anv other work. They suffer from acute drinking water supply. They cannot even feed their cattle. In Tamil Nadu there is short-fall in food production. The State Government IS not concentrating their attention on the drought affected areas. Their attention is only on how to earn money through the spirit scandal. Sathiya Arakattali and compulsory collection from the bus operators.

Their attention is now on how to escape from these.

MR. DEPUTY SPEAKER: Please conclude.

SHRI K. ARJUNAN: Sir, the M.P.s of both Congress (I) and D.M.K. have represented to the Central Government. Thanks to them they sent a team to study the position in the drought affected areas. I request the Centre to give more funds to the droughtaffected areas and, at the same time, I request them to direct the State Government to constitute an all-party committee to superavise the workers engaged in the drought affected areas. Because there is no Panchayat Election, there is no local body to supervise the work. What they are doing is that they collude with the officials of the local bodies, panchayat unions etc. to give all the works to AIDMK workers/volunteers. Crores of rupees are given to the workers of the AIDMK. These may not help the poorer sections affected by the drought.

MR. DEPUTY-SPEAKER: Now you must conclude.

SHRI K. ARJUNAN: Bore well's made. Corrupt practices are rampant. There is malpractice. This will have to be checked property.

MR. DEPUTY-SPEAKER: You conclue now because a reasonble time must be given to all.

SHRI K. ARJUNAN: The reason for the failure of the monsoon is because in Tamilnadu, all the forest wealth has been removed by the unsocial elements. I can also say that one of the Ministers in Tamilnaou has nominated several legislators in each district to cut sandal trees and they have been removed from the forest. Village Officers have been sent home and so there is nobody to look after the villages. The trees have been cut, and sent to the depots.

SHRI DIGVIJAY SINH (Surendranagar): Sir, I will be very brief. While supporting the Demands for Grants I would like to make a few suggestions. The first is that the Forest Conservation Act, 1980 which has been very well introduced has just one clause which required to be probed into, namely, the pattern of re-plantation of forest trees. I am firmly against mono-culture. From that point of view we should look at this Act once again.

Sir, in 1952 the National Forest Policy was enunciated in which 22 per cent of the land was to be covered under forests. I think it is high time

we revise this and enunciate a new national forest policy going into greater details. As regards social forestry, I think, far more incentives need 'o be given for village forestry so that this programme is made more effective. There is no proper perspective today on giving forest areas for manmade forests for use of the paper industry. I think a policy needs to be enunciated on those lines. As far as importance of Science is concernedutilising water hyacinth for paper---I think much more reserach needs to be done and far much more money needs to be invested in biological control of weeds and crop diseases.

Now, Sir, a word about Central Land Use Commission. T have been told that the Government has enunciated a policy of setting up a Central Land Use Commission. As early as 1976 there was a scheme of having State Land Use Boards but with the coming into force of Central Land Use Commission, I think, those State Land Use Boards in each State will be made more effective.

Sir, the national policy for utilisation of marine resources in the effective economic zone needs to be enunciated. It should include things like patrolling, conservation, regulating and development of aqua-culture and fish farming. There is no legislation today as far as the regulation of fishing in either in the inland waters or in the marine areas of India. I think this needs to be done very soon. Sir, the marine national parks which are on the anvil in Lakhsdweep, Gulf of Manner and Jamnagar coasts should be implemented very soon.

MR. DEPUTY SPEAKER: Please conclude.

SHRI DIGVIJAY SINH: Sir, as far as irrigation is concerned there is no proper lining of canals. I think that needs to be attended to especially from the point of view of water logging and alkalinity.

[Shri Digvijay Singh]

Lastly I thank the hon. Minister for having paid heed to my suggestion made last year in respect of Crop Insurance. He has provided Rs. 20 crores for that scheme.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): Mr. Deputy-Speaker, Sir, I would like to speak on fisheries, animal husbandry, dairy and horticulture at this stage. My senior colleague, Rao Birendra Singh, the able Minister will reply on the other subject matters dealt with in the Department of Agriculture. т am grateful to the hon. Members who have made a number of valuable suggestions. They have made many valuable suggestions on the subjects of Fisheries. Animal Husbandry. Dairying, and Horticulture. I take this opportunity of dealing with these points which have been raised by hon. Members. I take Fisheries first. Hon. Members would be glad to know that, in spite of various constraints, today, India stands seventh in the world on total fish production; it is second on Inland Fish production. We are at present one of the largest producers of Shrimps, which form the backbone of our export of fish, valued around Rs. 220 crores annually. As against Rs. 151.24 crores during the Fifth Plan, we have now included an outlay of Rs. 367.71 crores during the Sixth Plan in the State and the Central Sectors on Fisheries.

Marine Fishery forms the major part of our Fisheries Programme.

The production of Marine fish is now about 16 lakh tonnes. The estimated potential roughly is 46 lakh tonnes.

Sir, compared to our coastline of 5650 K. Ms. and the E.E.Z. of 202 Million hectares, our Fleet of Deepsea Fishing Trawlers, (both in the public as well as in the private sector), of about 75 is very inalequate. This inadequacy is taken advantage of by foreign vessels who poach in <ur E.E.Z. It is proposed to have by 1985. 350 Deep-sea Fishing Vessels. Sir.

& Rural Recons.

SHRI RANAVIR SINGH (Kaiserganj): Mr. Deputy Speaker, Sir, the Hon. Minister has got a number of Ministers in his Ministry. They are all intervening. Much of the time is taken away in this manner. So, this time should be excluded from our time. This is my request, Sir.

(Interruptions)

MR. DEPUTY-SPEAKER: You have got to decide it in your party meeting.

SHRI RANAVIR SINGH: Rao Saheb has got largest number of Ministers. All of them are intervening in this manner. Much & of the time is being taken away. This time should be excluded from our time.

MR. DEPUTY-SPEAKER: Actually you have taken more time.

(Interruptions)

SHRI R. V. SWAMINATHAN: I am glad to say that during the last few months. (Interruptions). ...

MR. DEPUTY-SPEAKER: Not permitted. Don't record. (Interruptions)**.

SHRI R. P. YADAV (Madhepura): I rise on a point of order. There is no quorum in the House.

MR. DEPUTY-SPEAKER: Quorum bell is being rung.

Yes, now there is quorum. Mr. Swaminathan, you may please continue.

SHRIR.V. SWAMINATHAN: т am glad to say that during the last few months we have taken a number of concrete steps to meet the challenge of deep-sea fishing. The Government has been deeply concerned about poaching by foreign vessels going on in our waters. We have drafted a Bill for regulating fishing by foreign vessels in our waters and we export to introduce the Bill during the current session of Parliament. The Bill provides for heavy penalty and confiscation of poaching vessels.

The Government cannot be oblivious to the interest of fishermen doing fishing on non-mechanised boats, of various types. The model Bill for demarcaling fishing zones, between mechanised and non-mechanised boats, which had been circulated earlier, is being pursued with the State Governments, and the question of having a Central Legislation. for such purpose is also under our active consideration.

In order to increase our export earn'ngs, fishing of exportable varieties, is being encouraged, and culture of shrimps, In inland brackish water, is being taken up in the coastal States.

Within the time available, I have tried to give a b'rd's eye view, of our marine fisheries programme. The recent hike in the cost of diesel has hit the fishing industry, especially the small mechanised fishing boats very adversely. The modalities of giving them some incentive, or relief are being considered.

Now, I come to inland fisheries. Our production in this sector, now is 9 lakh tonnes. The estimated potential of inland fisheries is more than 40 lakh tonnes annually. Our approach is to develop the perennial ponds, tanks, brackish water areas near the Delta area of our rivers, increase the productivity of fish in our reservoirs and adopt more efficient methods of fishing in running waters.

The North-Eastern Region, is being given special attention for inland fisheries development.

In order to involve the poorest sections of our rural population, for exploitation of inland fisheries resources through grant, loan and techincaladvice, our scheme of Fish Farmers Development Agency is being expand-In addition, subsidy for capital ed. as well as recurrent expenditure is available to small and marginal farmers for fisheries development in all I.R.D./S.F.D.A. blocks. We have increased the number of Fish Farmers Development Agency from 50 in the beginning of the last year to the preof 98. Under strength the sent programme, water areas are given on long-term leases, to individuals and Fishermen's Cooperatives and subsidy and loans are given for development of the tanks, supply of fish seeds, and other inputs through intensive extension machinery.

The main constraint of development of inland fisheries has so far been shortage of fish seeds. This is being tackled by having a chain of hatcheries and fish seed farms run either by the State Governments or Fish Seed Corporations.

Apart from Credit provided under FFDA, the amendment to the Reserve Bank of India Act has placed fisheries on par with agriculture and is eligible for financing at rates applicable for agriculture.

On the marketing side, Government has already carried out a study of three markets, namely, Calcutta. Delhi and Bangalore and all-India market surveys for marine fisheries and Inland fisheries are in progress.

Now, I would like to say a few words about Anima Husbandry. Apart from fish, the milch cattle. poultry piggery, sheep and goat from the most productive assets of our landless rural poor. The value of

'(Shri R. V. Swaminathan)

their assets can be increased by helping them, to increase their yield The management. through proper Plan outlay in the Central budget on Anilmal rearing of improved animals are also provided.

For undertaking a massive programm₂ of animal husbandry and dairying, the State Departments of Animal husbandry and Dairy are being strengthened at various levels. The Indian Grassland and Fodder Research Institute at Jhansi and Arid Zone Research Institute, at Jodhpur are developing suitable varieties of We have seven fodder and grasses. regional stations for forage production and demonstration for motivating farmers to take to fodder cultivation as a support to Dairy programme.

At present, the country has about 16,000 veterinary hospitals dispensaries and mobile units and about 8000 Veterinary aid centres. Thus, every block is covered by more than one such institutions or centres. It is proposed to add 2500 new Veterinary Hospitals and Dispensaries during the Sixth Plan period. Intensive efforts will be made for the control of rinderpest, foot and mouth and other diseas of national importance. I am glad to say that we are at present practically self-sufficient in the production of vaccines. The present level of production of 333 million doses of vaccines wil lbe increased further to 410 million doses by 1985.

Now, I come to dairy. Even though since independence, we have nearly doubled the milk production at 30 million tonnes the per capita availability is very low. It is proposed to increase, the milk production to 38 million tonnes jd gf from Ah duin ted animal husbandry and dairy programmes through cooperative structures of what is known as Anand or pattern. A massive national Amul

programme of Operation Flood I has been taken up.

Some reference was made to the lower availability of milk per head. The per capita availability of milk per day has increased from 108 gms in 1970 to 120 gms in 1980. We propose to increase it to 146 gms in 1985. Some hon. Members indicated that our dairy development programme is consumer oriented. I must clarify that the primary objective of our dairy programme is to benefit the rural milk producers through producers cooperative organisations. The cooperatives help the producers in improving the health and productivity of their cattle and remunerative price for their milk. With this direct link between the producers and the consumers, the share of the trade is avoided. Studies have shown that most of the milk producers during the last few years have increased their cash incomes by 50 per cent to 100 per cent

One hon. Member suggested that the milk producer should receive payment for his milk not only on the basis of the fat content but also on the basis of non-fat solids (SNF). Government are of the same view. In fact we have already recommended to the State Governments the two axis pricing formula under which account is to be taken of both the fat and the SNF content of milk.

The Operation Flood I Dairy Project with the four metropolitan cities of Delhi, Bombay, Calcutta and Madras as the marketing area, has been brought to a successful completion. There has been a three-fold expansion in the milk processing capacity of the organised sector in these four A processing capacity of 34 cities. lakh litres of milk per day has been established in 21 rural milk shed areas. Over 10,000 producers' cooperative societies, with a membership of more than 13 lakh farmers, have been set up. The House will be happy to know that the project was evaluated by a UN Evaluation Mission in the closing stages, of the last financial year, and the mission has expressed appreciation of the performance of the project.

Government now propose to accelerate the implementation of Operation have a much which will Flood-II. larger coverage of 148 cities and 150 milk shed districts and 10 million fardiscusmers families. Preliminary authority sions between the project and the concerned State Governments have been completed in most cases and actual implementation has als0 We hope been started in six States. Cattlethat this Integrated National cum-Dairy Development Project will show rapid progress during the current year.

Talking of poultry, there has been producphenominal increase in egg tion from about 7.7 million in 1974 to the present level of 12 million. The improved layer, poultry population, also has increased from 29 million in 1971 to the present level of 40 million. In order to avoid total dependence on foreign source for poultry breeding and grand-parent, stock, import of and parent stock, has been banned through development is being done import of pureline stock only for а It is expected that limited period. this country will be self-sufficient even on pureline stock during the next five so. The hatcheries, which years or are developing pureline stock are being given all necessary assistance. marketing of eggs at the national and regional level, is being undertaking through the National Agricultural Cooperative Marketing Federation which is being encouraged to expand its poultry marketing activities. The question of having a poultry marketing organisation at the national level is under our consideration.

Under the various special programmes, subsidy ranging from 25 per cent to 50 per cent is being provided for setting up of sheds, purchase of chicks and feed costs. etc. to small

and marginal farmers and tribals in the setting up of 50 to 200 layers unit Arrangements have been per family. made to provide training to the farmers and provision of loan at 4-1/2 per cent rate of interest for the lower The private hatcheincome groups. ries, have been instructed to meet the requirements of chicks of small farmers, on priority basis. We have recommended to the State Governments to recognise poultry as an agricultural activity for the purpose of electric tariff etc.

I shall now close my intervention with a few words about horticulture. Horticulture, as a whole, has remained a rather neglected subject. Its importance is, however, obvious, During 1980-81, therefore, an important decision was taken by Madam Prime Minister, Shrimati Indira Gandhi. to create a separate Division of Horticulture, in the Department of Agriculture and Cooperation, for giving whole-time attention to the integrated development of horticulture in the country.

Sir, as the Hon. Members are well aware, there is a well established, positive correlation between the rising level of economic prosper.ty, and falling percentage of population depending upon land-based agriculture alme. Besides, a marketable surplus of milk, poultry, meat, fish etc. will be generated for them through genetic improvement of the animal wealth, extension services and proper farm management. I am sure this House will give its whole-hearted blessings to this approach and programme. The various suggestions made by the Hon. Members will be considered $\mathbf{b}\mathbf{v}$ the Government in furtherance the of basic objectives, ameliorating the condition of our rural poor-an objective to which let all of us dedicate ourselves.

Sir. I am grateful to you and the hon. Members for giving me a patient hearing.